

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-3358/2017
MA-3580/2017**

New Delhi, this the 22nd day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Rahul Kamboj, 26 years
S/o Sh. Rishipal Kamboj,
R/o H.No. 162, Street No.3,
Karan Vihar, Karnal,
Haryana-132001.
2. Manoj Kumar Ghuraiya, 31 years
S/o Sh. Kartar Singh,
R/o Near Saf Batallion,
In front of Krishi Vigyan Kendra,
Old Aampura Morena,
Mady Pardesh-476001.
3. Shriram Sahrma, 27 years
S/o Sh. Lakhpati Prasad Payasi,
R/o 7/220, Shanti Colony,
Gali No.2, Bharahut Nagar,
Satna, M.P.-485001.
4. Sagar Bajoliya, 26 years
S/o K. Bajoliya,
R/o Gospura No.2,
Behind Manmandir Talkies
Hazira, Gawalior,
MP-474003.
5. Parveen Kumar, 27 years
S/o Rampal,
H.No.18, Village-Bhodia Khera,
Dist-Fatehbad,
Haryana-125120.
6. Pramila, 30 years
D/o Sh. Bhajan Singh,

R/o B-2/176, Harsh Vihar,
Lalmandir Road,
Delhi-110093.

7. Ande Ramkhi, 26 years
D/o Sh. Bhajan Singh,
R/o B-2/176, Harsh Vihar,
Lalmandir Road,
Delhi-110093.
8. Bhagyashri Prabhakar, 25 years
D/o Sh. R.D. Prabhakar,
R/o EWS Qr. No. 15/16, Vidyadhar Colony,
Khajuraho,
Chhatarpur, MP-471001.
9. Nitin Bihari Pandey, 26 years
S/o Sh. Gopal Pandey,
R/o Village-Ahirupur,
Post-Ghaziapur Dist.- MAU
Uttarporadesh-221601.
10. Shashnak Sukla, 25 years
S/o Sh. Chhedi Lal Shukla,
R/o H.No. 389, Krishna Ganj,
Bindi, Fatgehpur,
Uttar Pardesh.
11. Rahul Kumar Arya, 26 years
S/o Sh. Gokul Parsad,
R/o Near Royal Maruti
Service Station, Hamirpur
Chungi, Mahoba,
Uttarpardesh-210427.
12. Akhil Chaturvedi, 26 years
S/o Sh. Sunil Kumar,
R/o H.No. 81, Panchkuiyan
Jhansi, UP-284002.
13. Shashendra Chahar, 28 years
S/o Sh. BAcchu Singh,
R/o H.No. 144, Old Arya Nagar,
Ghaziabad, UP-201001.
14. Anil, 26 years

S/o Sh. Jai Singh,
R/o VPO, Mokhra Khas Pana
Khandyan, Rohtak,
Haryana-124022.

.... Applicants

(through Sh. Anuj Chauhan with Ms. Sweety Chauhan)

Versus

Prasar Bharati through
CEO,
Mandi House,
New Delhi.

.... Respondent

(through Sh. S.M. Arif)

ORDER(ORAL)

Hon'ble Mr. Justice Permod Kohli

MA No. 3580/2017 filed for joining together is allowed.

Issue notice to the respondents. Sh. S.M. Arif, who is present in the court has been asked to appear.

2. Learned counsel for the applicant submits that there is a typographical error in mentioning the date of advertisement. In para 4.3, date of advertisement is 22.02.2013 whereas it is 23.02.2013. Counsel seeks leave of this Tribunal to make necessary corrections. Prayer allowed. Correction is carried out in the open court.

3. Vide advertisement notice dated 23.02.2013, applications were invited for various posts including Engineering Assistants and Technicians, zone wise. For the posts of Engineering Assistant, mode of selection was written examination comprising of two papers and interview whereas for the post of Technician it

was based upon only written examination comprising of two papers. The applicants, on the basis of their qualifications applied for the post of Engineering Assistants. The final result was declared on 16.05.2014. The applicants have been selected for the post of Technicians. It is stated that persons with lower merit have been selected and appointed as Engineering Assistants. The applicants accordingly made representations collectively marked as Annexure A/7. The representations made by the applicants have not been decided till date.

4. In view of the above, this petition is disposed of at the admission stage itself with a direction to the respondents to take decision on the representation of the applicants by passing a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order. We further observe that in the event, the matter is required to be referred to SSC, the respondents may consult the SSC for its recommendation as well.

(Shekhar Agarwal)
Member (A)

/ns/

(Justice Permod Kohli)
Chairman